GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES,

RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 3902

ANSWERED ON 03.01.2019

WATER CONSERVATION FEES FOR GROUND WATER EXTRACTION

3902. SHRI RAM CHARITRA NISHAD

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Central Ground Water Authority has notified a water conservation fee that industries will have to pay on ground water extraction w.e.f. June, 2019;
- (b) if so, the details thereof;
- (c) whether the industries extracting ground water including mining dewatering units and those using ground water for packaged drinking water will have to apply for a No Objection Certificate from the Government; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) Central Ground Water Authority (CGWA) has notified revised guidelines to regulate and control ground water extraction in India which will be effective from 01.06.2019. These guidelines have provisions for levy of 'Water Conservation Fee' on the project proponents for ground water extraction.
- (b) The details of Water Conservation Fee which shall be charged from users as per guidelines are given at **Annexure**.
- (c) & (d) All industries including mining/infrastructure and packaged drinking water units, using ground water will have to apply for No Objection Certificate (NOC) from the CGWA. The Gazette Notification dated 12.12.2018 issued by CGWA in this connection can be seen at the web-link: http://egazette.nic.in/WriteReadData/2018/193742.pdf.

Annexure referred to in reply to part (b) of Unstarred Question No. 3902 to be answered in Lok Sabha on 03.01.2019 regarding "Water Conservation Fees for Ground Water Extraction"

1. DRINKING AND DOMESTIC USE

All domestic users (having more than one inch dia delivery pipeline or, seeking second connection) and other proponents covered under infrastructure projects (except Government infrastructure projects and Government water supply agencies) would pay W.C.F. as per rates given below:

Quantum of Groundwater withdrawal (m³/month)	Rate of W.C.F (Rs. Per m³/month)	
0-25	Exempted	
25-50	Re 1/-	
>50	Rs 2/-	

Government water supply agencies and Government infrastructure projects shall pay W.C.F. at the rate of Rs. 0.50/- per m^3 /month

2. Packaged drinking water (drawing more than 50m³/day)/ soft drinks/ breweries/distilleries

S.No.	Category	Rate of Water Conservation Fee (Rs. per m ³ /day)			
	of area	< 200	200 to <1000	1000 to	5000 m ³ /day and
	♦ Ground water use ♦	m ³ /day	m³/day	<5000 m ³ /day	above
1.	Safe	3.00	5.00	8.00	10.00
2.	Semi-critical	5.00	10.00	15.00	20.00
3.	Critical	10.00	20.00	40.00	60.00
4.	Over-exploited	20.00	40.00	60.00	100.00

3. Packaged Drinking Water units (drawing less than 50m³/day) and other industries

S.No.	Category	Rate of Water Conservation Fee(Rs. per m ³ /day) based on			
	of area	quantum of ground water withdrawal			
	*	< 200 m ³ /day	200 to <1000 m ³ /day	1000 to <5000	5000 m ³ /day and above
	Ground water use			m ³ /day	
1.	Safe	1.00	2.00	3.00	5.00
2.	Semi-critical	2.00	3.00	5.00	8.00
3.	Critical	4.00	6.00	8.00	10.00
4.	Over-exploited	6.00	10.00	16.00	20.00

4. Mining/ infrastructure dewatering projects

S.No.	Category	Rate of Water Conservation Fee (Rs. per m ³ /day)			
	of area	< 200	200 to <1000	1000 to	5000 m ³ /day and
	*	m³/day	m³/day	< 5000	above
	Ground water use			m ³ /day	
1.	Safe →	1.00	2.00	2.50	3.00
2.	Semi-critical	2.00	2.50	3.00	4.00
3.	Critical	3.00	4.00	5.00	6.00
4.	Over-exploited	4.00	5.00	6.00	7.00
